

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

INMARK RETAIL PRIVATE LIMITED

Sl. No.	Particulars	Details
01	Name of corporate debtor	INMARK RETAIL PRIVATE LIMITED
02	Date of incorporation of corporate debtor	23/07/2008
03	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Bangalore, KA
04	Corporate Identity Number of Corporate Debtor	U18101KA2008PTC047261
05	Address of the registered office and principal office (if any) of corporate debtor	481-B, IV Phase, Peenya Industrial Area, BANGALORE KA 560058 IN,
06	Date of closure of insolvency resolution process	21-09-2020 Date of order of Hon'ble NCLT, BB. (Order uploaded on 28-09-2020)
07	Liquidation commencement date of corporate debtor	21-09-2020 Date of order of Hon'ble NCLT, BB. (Order uploaded on 28-09-2020)
08	Name and registration number of the insolvency professional acting as liquidator	M V Sudarshan Reg. No. IBBI/IPA-002/IP-N00561/2017-18/11707
09	Address and email of the liquidator as registered with the Board	Address: No.984/13, 8th Main, Girinagar II Phase, Bangalore-560085, KA. Mob:9620300691 Email: sudarshan.mv@outlook.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: No.984/13, 8th Main, Girinagar II Phase, Bangalore-560085, KA. Mob:9620300691 Email: rp.inmark@outlook.com
11	Last date for submission of claims	29-10-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bangalore Bench, has ordered the commencement of liquidation of the Inmark Retail Private Limited on 21-09-2020, however order uploaded on the portal on 28-09-2020.

The stakeholders of Inmark Retail Private Limited are hereby called upon to submit a proof of their claims, on or before 29-10-2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29-09-2020
Place: Bangalore



Name and Signature of the Liquidator

MV Sudarshan
M V Sudarshan